

THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

O.A / CA No 86 1988

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M. K. Gautam Applicant(s)

M. K. Oza

Versus

Director field Publicity Respondent(s)
J D Agrawal

Sr.No.	Date	Orders
		Stoppage of Increment (Copy Sent).
		Pl. issue notice reg. addition of admission to reppo.
	28/4/88	Without relief - RPA received from Respon. No 3, 182.
	21/12	- RPA received from account for applicant.
	2/2	- RPA received from resp. account for applicant.

Stoppage of increment

M.A./⁵⁰⁴~~405~~/88
in
O.A./86/88

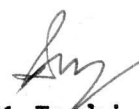
(2)

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

11/07/1988

Heard Mr. M.K. Oza learned advocate for the applicant. Mr. J.D. Ajmera for the respondents not present. The documents listed in the misc. application be produced within 15 days of the date of this order. With this order M.A./⁵⁰⁴~~405~~/88 stands disposed of.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera